

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2494

ANSWERED ON:08.12.2011

MONITORING OF RURAL DEVELOPMENT SCHEMES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any inspections are being carried out to monitor rural development schemes;
- (b) if so, the details and number of such inspections carried out during the last three years including the current year and the outcome thereof;
- (c) the role of the National Level Monitors in the monitoring of rural development schemes;
- (d) whether National Level Monitors themselves have been found involved in cases of corruption;
- (e) if so, the details thereof;
- (f) whether the Government has examined the recommendations of the standing committee on rural development in respect of independent and impartial concurrent evaluation of all the programmes/schemes being implemented by the Government; and
- (g) if so, the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Yes, Sir.

(b): The Ministry of Rural Development deposes National Level Monitors (NLMs) to visit the districts for monitoring the implementation of rural development programmes. Inspections are also carried out by designated Officers of the Ministry under Area Officers Scheme. The number of such inspections/visits carried out during the last three years to monitor rural development schemes are as under:

Sl. No	Type of inspection	No. of Inspections during 2009-10	No. of Inspections during 2010-11	No. of Inspections during 2011-12 (Upto November, 2011)
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1.	NLM	589	585	62
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2.	Area Officer	12	9	10
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The inspection reports are shared with States/UTs for corrective action.

(c): The Ministry of Rural Development has evolved the scheme of National Level Monitors (NLMs) as a third party independent monitoring mechanism to ensure effective implementation of rural development programmes. NLMs are deputed to visit the districts to monitor the implementation of rural development programmes and interact with officials, verify the assets created, interact with the villagers and submit the report to the Ministry. NLMs are also deputed to enquire into complaints reported to the Ministry, regarding implementation of its schemes at field level,

(d): No such case has been brought to the notice of the Ministry,

(e): Does not arise.

(f): Yes, Sir.

(g): The Ministry of Rural Development has accepted the recommendations of the Standing Committee on rural development and taken up concurrent evaluation studies of various rural development programmes, through independent and reputed research organizations located in various parts of the country.